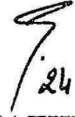


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Sh/Mrs Vinay Singhal. Addl. Sessions Judge (Central) Tis Hazari Courts, Delhi is hereby authorized under section 10 (3) of the Criminal Procedure Code 1973 to dispose of bail/ urgent applications pertaining to the Police Stations/ Investigating Agencies of Central District/ Sessions Divisions of Delhi on **24.04.2023**.



24.4.23
(GIRISH KATHPALIA)
Principal District & Sessions Judge (HQs)
Delhi 

No. 30848-864 /Bail/Power/Gaz/2023 Dated 24 APR 2023

Sub:-Bail Roster for 24.04.2023.

Copy forwarded for information & necessary action to:-

1. The Officers concerned.
2. The AO(J), Filing Section & Admn. Branch (I,II&III) (Central) Tis Hazari Court, Delhi.
3. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
4. The Public Prosecutor, Delhi.
5. The Reader to the undersigned.
6. The Website Committee, (Hindi & English) Tis Hazari Courts, Delhi.
7. The In-charge Facilitation Centre, Tis Hazari Courts, Delhi.
8. The In-charge, Lock-up, Tis Hazari Courts, Delhi.
9. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
10. The R&I Branch (Central) for uploading on LAYERS.


Principal District & Sessions Judge (HQs)
Delhi 